

58 27

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/67/ (IB)/2017  
NAME OF THE PETITIONER(S) : INDIAN COMMERECE & INDUSTRIES CO PVT LTD  
NAME OF THE RESPONDENT(S) : NAPC LIMITED  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P.S. SUMAN  
A-K mylsamy + Associates } COUNSEL FOR PETITIONER  
9884897871

P.S. SUMAN

**ORDER**

Counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner prays time stating that settlement talks are in progress. At request, time is enlarged. Put up on 30.06.2017 at 02.30. P.M.

(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))

(K. ANANTHA PADMANABHA SWAMY)  
(MEMBER (JUDICIAL))